

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 3001
ANSWERED ON 21ST DECEMBER 2023**

ROAD UNDER CENTRALLY SPONSORED SCHEMES

†3001. SHRIMATI KESHARI DEVI PATEL :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the roads construction under centrally sponsored schemes which are currently in a dilapidated condition in Uttar Pradesh, especially Phulpur Parliamentary Constituency of Uttar Pradesh;**
- (b) whether the Government provides funds under the Central Road and Infrastructure Fund (CRIF) to various States for repair/development of such roads;**
- (c) if so, the details of the funds provided for the said purpose during the last five years and the current year, especially in Phulpur Parliamentary Constituency;**
- (d) the number of roads sanctioned for Uttar Pradesh under CRIF;**
- (e) the number of such roads completed under CRIF; and**
- (f) the number of such roads on which the construction work is still incomplete and the reasons therefor?**

**ANSWER
THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (f) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) Schemes as per the provisions of the CRIF Act, 2000 amended by the Finance Act, 2019.

Such funds are released for States/ UTs based on Utilization Certificates (UCs) received from the State Governments/ UTs.

The development and maintenance of State roads, including the State roads under CRIF schemes, is the responsibility of respective State Governments/ UTs. The Ministry gives approval of list of works on State Roads proposed by the respective State Governments/ UTs under CRIF scheme; the detailed technical, financial and administrative sanction is granted by respective State Governments/ UTs.

The State/ UT-wise details of accrual/allocation of funds and the funds released for development and maintenance of State roads & construction of ROBs/RUBs/Bridges under CRIF scheme on State roads including for the State of Uttar Pradesh during the last five years and the current year is annexed.

So far 488 nos. of road/bridge projects costing Rs 11,310.89 Cr works have been approved/ finalized by the Ministry for the State of Uttar Pradesh under CRIF scheme. Out of these, 452 nos. of projects costing Rs 9,884.28 Cr have been completed; this includes 18 nos. of such projects costing Rs. 291.17 Cr completed in Phulpur Parliamentary Constituency during last five years.

Presently 36 nos. of road/ bridge projects costing Rs 1,426.61Cr under CRIF Scheme are at various stages of project preparation/ bidding/ implementation in the State of Uttar Pradesh under CRIF Scheme, which are targeted to be completed in a phased manner by financial year 2025-26.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3001 FOR ANSWER ON 21.12.2023 ASKED BY SHRIMATI KESHARI DEVI PATEL REGARDING “ROAD UNDER CENTRALLY SPONSORED SCHEMES”

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF scheme during each of the last five years and the current year:

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release	Accrual \$	Release \$	Accrual \$	Release \$
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322	334.96	300.8	380.19	356.55	420.1	288.52
2	Arunachal Pradesh	127.91	108.39	133.2	126.61	125.48	42.03	128.39	128.33	147.65	183.63	167.75	51.92
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.8	77.51	169.64	122.82	194.65	58.77
4	Bihar	197.71	101.49	210.35	223.16	195.3	425.93	201.16	447.06	226.47	226.47	258.43	218.36
5	Chhattisgarh	243.02	214.02	254.6	371.61	237.5	234.92	245.74	230.29	281.12	86.92	320.19	

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release	Accrual \$	Release \$	Accrual \$	Release \$
6	Goa	15.4	17.47	15.67	7.29	14.43	0	13.41	0	16.26	0	18.47	
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12	586.35	73.79
8	Haryana	185.06	80.93	185.1	200.77	167.73	78.54	177.05	163.71	197.73	0	205.63	
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	188.01	117.73	169.05	136.32	115.18
10	Jharkhand	160.4	63.33	171.07	137.67	160.88	78.77	164.33	40.79	184.96	81.56	207.57	
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.9	513.13	465.27	608.06	492.44
12	Kerala	136.74	122.85	140.54	0	132.26	273.99	126.77	126.71	147.19	133.46	171.14	
13	Madhya Pradesh	551.98	625.7	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96	719.1	594.06

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release	Accrual \$	Release \$	Accrual \$	Release \$
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84	683.8	390.27	783.19	1,084.15	886.63	749.17
15	Manipur	36.14	12.95	38	12.64	35.85	13.22	36.6	13.43	42.1	13.81	48.37	15.66
16	Meghalaya	41.04	28.53	43.34	29.1	40.81	76.93	40.63	90.55	47.51	43.08	54.83	33.25
17	Mizoram	33.06	23.4	34.55	34.55	32.56	32.28	33.14	22.06	38.2	10.96	43.62	11.67
18	Nagaland	26.7	54.7	27.87	9.29	26.44	37.41	27.02	27	31.31	28.39	35.54	30.03
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	535.07	340.95	313.52	387.41	82.04
20	Punjab	158.35	170.11	159.6	259.37	148.77	141.18	149.41	193.35	176.96	106.84	195.33	
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.4	715.82	906.62	812.41	324.38
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	25.78	14.09	17.04	16.27	

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release	Accrual \$	Release \$	Accrual \$	Release \$
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15	402.67	377.63	457.11	386.24
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89	335.09	
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	33.76	21.23	19.42	23.94	14.66
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29	702.42	658.75	777.4	656.86
27	Uttarakhand	99.05	85.8	103.98	42.58	97.23	61.34	98.85	98.8	114.01	378.17	129.83	109.7
28	West Bengal	212.57	138.33	224.7	451.67	209.2	136.11	213.97	287.06	240.31	217.9	275.67	131.88
29	Andaman & Nicobar Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08	17.49	15.81	19.75	5.56
30	Chandigarh	5.62	0	5.65	0	6.16	0	4.76	0	6.55	0	7.39	0

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release	Accrual \$	Release \$	Accrual \$	Release \$
31	Dadar & Nagar Haveli	4.52	0	4.57	4.57	5.61	5.61	4.8	2.38	5.74	0.31	6.5	0
32	Daman & Diu	2.77	0	2.8	0								
33	Delhi	62.49	0	59.99	0	34.15	0	27.2	0	32.06	0	36.31	0
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.4	96.91	321.18	113.61	343.61	128.67	108.72
35	Ladakh	-	-	103.82	17.36	246.22	96.95	250.83	0	289.06	83.44	326.41	0
36	Puducherry	12.51	0	12.01	4	8.47	8.47	7.39	5.18	10.39	7.83	11.76	0

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

\$ Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme
